NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 51

CA 267/2021 CA 338/2021 CA 228/2022 CA 250/2022 in C.P. 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.07.2022**

NAME OF THE PARTIES**:** **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For the Applicant
in CA 267/2021 : Adv. M. S. Bhardwaj

For the Respondent : None present

Sections 242(4), 241-242 of the Companies Act, 2013

ORDER

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on **14.09.2022.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Prasad